

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 32 of 2012**

**Dated : 9<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Torrent Energy Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s):**

Ms. Deepa Chawan,  
Mr. H.S. Jaggi

**Counsel for the Respondent(s):**

Mr. Anand K. Ganesan with  
Mr. S.R. Pandey (Rep.)for R.1

**ORDER**

We have heard the learned counsel for the Appellant and she also filed the Rejoinder affidavit today.

For reply submissions, Post the matter for further hearing on  
**05.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**